

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/8502/2020

This the **19th** day of **July**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. S. Paramjeet Singh, Son of Darshan Singh, R/o Garhi Opposite Post Office
Udhampur, Aged 48 years.

.....Applicant

(Advocate:- Ms. Veenu Gupta - Not Present)

Versus

1. State of Jammu and Kashmir through Commissionier/Secretary Public Works
Department, Civil Secretariat, Jammu & Ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG.)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the
video conference, he has not joined the conference today.

2. On the previous date i.e. 17.05.2021 nobody had joined the video conference on
behalf of the applicant and today also none appears for the applicant. It seems that the
applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due
to non appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Sushil